

D.YEDUKONDALU
REGISTRAR (IT-cum-CPC)



AMARAVATHI,
Dated: 21-03-2025.

ROC.NO.1304/2025-CPS

SHORT TENDER NOTICE

Quotations in sealed covers are invited from the authorized agencies/dealers towards Renewal of the existing subscription and maintenance of the following Hardware items used in Two (2) Numbers of the Hardware Firewall Devices of the High Court, for which detailed specifications are furnished hereunder:

Sl. No.	Description	Specifications
1.	Make	FORTIGATE
2.	Model	FORTIGATE 500E
3.	10 GE SFP + Slots	2
4.	GE RJ45 Interfaces	8
5.	GE SFP Slots	8
6.	GE RJ45 Management Ports	2
7.	USB Ports	2
8.	RJ45 Console Port	1
9.	Local Storage	Nil
10.	Included Transceivers	2x SFP (SX 1GE)
11.	IPv4 Firewall Throughput (1518/ 512 / 64 byte, UDP)	36/ 36/ 32 Gbps
12.	IPv6 Firewall Throughput (1518/ 512 / 64 byte, UDP)	36/ 36/ 32 Gbps
13.	Firewall Latency (64 byte, UDP)	2µs
14.	Firewall Throughput (Packet per Second)	33 Mpps
15.	Concurrent Session (TCP)	8 Million
16.	New Sessions/Second (TCP)	300,000
17.	Firewall Policies	10,000
18.	IPsec VPN Throughput (512 byte)	20 Gbps
19.	Gateway-to-Gateway IPsec VPN Tunnels	2,000
20.	Client-to-Gateway IPsec VPN Tunnels	50,000
21.	SSL-VPN Throughout	5 Gbps
22.	Concurrent SSI-VPN Users (Recommended Maximum, Tunnel Mode)	500
23.	SSL Inspection Throughput (IPS, HTTP)	6.8 Gbps
24.	Application Control Throughput (HTTP 64K)	14 Gbps

25.	CAPWAP Throughput (1444 byte, UDP)	18 Gbps
26.	Virtual Domains (Default /Maximum)	10/ 10
27.	Maximum Number of Switches Supported	NA
28.	Maximum Number of FortiPAS (Total/Tunnel)	512/256
29.	Maximum Number of FortiTokens	1,000
30.	Maximum Number of Registered Endpoints	600
31.	High Availability Configurations	Active-Active, Active-Passive, Clustering
32.	IPS Throughput ²	11 Gbps
33.	IPS Throughput ²	5.2Gbps
34.	NGFW Throughput ^{2,4}	5 Gbps
35.	Threat Protection Throughput ^{2,5}	4.7 Gbps
36.	Height x Width x Length (inches)	1.77 x 17.0x 15.0
37.	Height x Width x Length (mm)	45 x 432 x 380
38.	Weight	16.1 lbs (7.3kg)
39.	Form Factor	1 RU
40.	Power Consumption (Average / Maximum)	100 w / 188w
41.	Power Source	100-240V 60-50Hz
42.	Current (Maximum)	6A
43.	Heat Dissipation	613 BTU/h
44.	Operating Temperature	32-104 ⁰ F (0-40 ⁰ C)
45.	Storage Temperature	31-158 ⁰ F (35-70 ⁰ C)
46.	Humidity	10-90 % non-condensing
47.	Noise Level	43dBA
48.	Operating Altitude	Up to 7,400 ft (2,250m)
49.	Compliance	FCC Part 15 Class A, C-Tick, VCCI, CE, UL/cUL, CB
50.	Certifications	ICSA Labs Firewall, IPSec, IPS Antivirus, SSL, VPN, USGv6/IPv6
51.	Maintenance	Complete systems with minimum 2 (Two) years Onsite Comprehensive Maintenance support. MAF & Maintenance Certificate from OEM is must.

Terms & Conditions:

1. The bidder should have at least 2 (years) of experience in the sales, service and support.
2. The Registrar (IT-cum-CPC) may at his discretion to ask the bidder for clarification of their bids including price.
3. The bidder should enclose copies of valid registration of VAT, PAN & GST.

4. The bidder should have financial turnover of Rs.50,00,000/- Lakhs or above for each financial years i.e., from 2021-22, 2022-23, 2023-24, and a copy of the certificate to that effect should be enclosed along with quotation.
5. The EMD Amount is Rs. 50,000/- (Rupees Fifty Thousand only), the EMD should be in the form of BG/DD. Bank Guarantees/Demand Drafts (DD) issued by any Scheduled / Nationalized banks only will be accepted. BG Validity should be Six Months from the bid closing date. The EMD and Bid Document Fee should be in favour of **Deputy Registrar–cum-Drawing and Disbursing Officer, High Court of Andhra Pradesh.**
6. The Bidder should extend service or deploy service engineer(s) (including holidays) in case of any repair(s) during the maintenance period and **after maintenance period (for two years) without call logging option and if necessary the bidder should log the call.**
7. Renewal of Firewall should be within One (1) week from the date of issue of Purchase Order.
8. The successful bidder shall have to renew the existing subscription of the two Firewalls for a period of Two (2) years at the High Court of Andhra Pradesh, Nelapadu and shall obtain proper acknowledgment from the concerned and shall submit the installation report to the undersigned.

Payment Terms:

1. After delivery and installation of required Software and Renewal of the existing subscription/licenses, performance security or bank guarantee shall be submitted @ 5% of the Purchase order value for a period of Twenty Six (26) Months and shall submit the same within one week after the receipt of Purchase order to the successful bidder.
2. Payment will be made after successful renewal of existing subscription, installation, commissioning and acceptance at the High Court through CFMS.
3. The successful bidder shall submit its claim for payment in writing along with relevant documents, as stipulated in Contract/PO and in the manner as also specified therein. The documents which the successful bidder has to furnish while claiming payment are:

- a. Original Invoice (GST Compliant format) with serial no of each item.
 - b. Delivery challan, Installation report duly received (Sign & Stamped from concerned officer) at the location.
 - c. Maintenance document from OEM.
 - d. **Performance Bank Guarantee @ 5%** of the Purchase Order Value valid for a period of 3 Years from the date of installation.
 - e. Any other document specified by High Court during the course of project.
4. The successful bidder shall demonstrate the renewal of the subscription offered by the bidder to the High Court before delivery of product as required.

Maintenance:

1. Minimum 2 (Two) years Onsite Comprehensive Maintenance Support including the replacement of parts (if any) in the Firewall Devices.
2. The maintenance period begins from the date of satisfactory renewal of existing subscription, commissioning and certification by the authorized officer of the High Court.
3. The Registrar (IT-cum-CPC), High Court of Andhra Pradesh reserves all rights to accept and reject the quotations without assigning any reason(s).

ARBITRATION:

If any dispute or difference of opinion arises between parties concerning the terms of agreement or their respective rights, responsibilities or liabilities, then the parties shall meet and try to settle these amicably. If the parties fail to reach an amicable settlement within a reasonable time, the dispute, doubt or difference of opinion shall be referred to arbitration of a sole Arbitrator to be nominated by the HIGH COURT.

The decision of the arbitrator shall be conclusive, final and binding on both the parties. The jurisdiction of the court will be in the State of Andhra Pradesh.

Time schedule of tender related events:

Bid calling date	21.03.2025
Bid closing date/time	25.03.2025, 03.30 PM
Bid opening date/time	25.03.2025, 04.00 PM (pm)
APHC Contact person	The Registrar(IT-cum-CPC) Mob:7901625203, email: cpc-ap@aij.gov.in
APHC Reference No.	ROCNo.1198/2025-CPS-Firewall
Bid Document Fee	Rs.1,000/- . To be paid through offline in favour of Deputy Registrar-cum-Drawing and Disbursing Officer, High Court of Andhra Pradesh.

Super Scribing:

“Quotations for Firewall Renewal”

Quotations submitting address:

**The Registrar (IT-cum-CPC), High Court of Andhra Pradesh,
Nelapadu at Amaravarti, Guntur District**

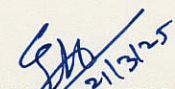
Note: Mention full address with Mobile number on the sealed cover of the quotation

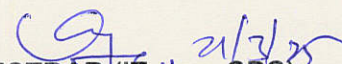
- A. The intending bidders shall submit their quotations in a sealed cover to the undersigned on or before 25.03.2025 the TUESDAY before 03:30 PM. The Registrar (IT-cum-Central Project Coordinator) reserves the right to call for clarification from the bidders and accept or reject any or all the quotations without assigning any reasons.
- B. Date time and venue of opening the sealed quotations will be communicated by the Registry to respective participant bidders either by email or by mobile phone or both.

Place: Amaravati

Date: 21.03.2025


DEPUTY REGISTRAR


JOINT REGISTRAR


REGISTRAR (IT-cum-CPC)

